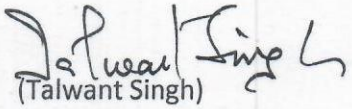


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CORRIGENDUM

On recommendations of the *Selection Committee dealing with the filling up of vacancies of Judicial Assistant (Group-B)* vide its Minutes dated 10.10.2018 and in partial modification of this office Order No.51530-53333/Admn.-II/S&P/2017 dated 23.08.2017 and subsequent Orders & Addendum dated 06.12.2017, 24.12.2018 & 04.01.2019 of even file regarding *Promotion/ Upgradation/Notional Promotion* to the post of *Judicial Assistant*, the '*date of promotion*' of **Ms. Kanta Devi, Judicial Assistant** is rectified as under:

S.No.	Provisional Seniority No. (as JJA)	Official's Name	Husband's Name	Cat.	Date of Notional Promotion	Actual Date of Promotion
801	857	Ms. Kanta Devi	Late Krishan Kumar	Gen.	27.06.2011	27.06.2011


(Talwant Singh)

District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

No.: S&P (JJAs)/FF/Admn.-II(C)/2019 10236-248 Dated, Delhi the 31 JAN 2019

Copy forwarded for information and necessary action to:

1. The **DDO**, Accounts Branch, O/o the District & Sessions Judge (HQs), Delhi.
2. The **Pay & Accounts Office**-VI, Tis Hazari Courts, Delhi. (*through Accounts Branch*).
3. The Administrative Officer (Judl.), **Recruitment Cell**, Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), **ACR Cell**, Tis Hazari Courts, Delhi.
5. PS to the undersigned.
6. The **Official concerned** with the directions to submit '*Form of Option*' in the concerned Accounts Branch.
7. The Dealing Assistants, **Personal File (JJAs) and (JAs & SJAs)**, Administration Branch-II, Tis Hazari Courts, Delhi
8. The Dealing Assistant, **S&P (JAs & Sr. JAs)**, Administration Branch-II, Tis Hazari Courts, Delhi.
9. The Dealing Assistant, **ACR Cell**, Tis Hazari Courts, Delhi.
10. For uploading on **LAYERS**.
11. For uploading on **Centralized Website**, through LAYERS.

